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Title: Need to provide special financial package to the Government of Manipur to implement the recommendations of Sixth Central Pay Commission.

DR. THOKCHOM MEINYA (INNER MANIPUR): The Manipur State Government employees have been on strike for the last more than three months demanding implementation of the Sixth Pay Commission recommendations in toto. So far, the State Government employees enjoy the same pay structure at par with their counterparts in the Central Government. The Government of Manipur does not have enough resources and revenues to meet these demands. Thus, in spite of the sincere attempt by the State Government to give its employees the full benefits of the sixth pay commission recommendations, it appears to be helpless.

Now, even if the government applies the principle of no work no pay to the striking employees, the employees are in no mood to withdraw the agitation. Hence a tricky situation arises. Another scenario is that IAS/IPS officers and many other Central Government employees in the state including a large number of Military & Para-military forces have already got the full benefits of the Sixth Pay Commission recommendation w.e.f. January, 2006.

I do feel that the demands of the State Government employees are justified.

At this critical juncture, it is my earnest request and appeal to the Union Government to help the State Government to mitigate the situation by granting a special package of grant-in-aid for the implementation of the sixth pay commission recommendations in toto.